




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|----------|--|
| CP 48/15 | TP 76/16 | Hearing | 397/ 398 | Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---|------------------------|---|
| 7 | Vinay Hegde for Deepak Shetty | Balasaheb & 6 Ors. |  |
| | Shreyan A 9036118414 For VGB Associates | Respondent 8 |  |
| | B.S. VENKATANARAYANA 9448950300 | R1 |  |

Proxy counsel for petitioner is present. Counsel for R-8 is present. Counsel for other respondents is also present. The memo filed by R-8 to remove his name from the array of respondents is listed for hearing. Counsel for R-1 to 3 and R-5 to 7 reported no objection for the memo filed by R-8. For hearing the counsel for petitioner on the memo, list it on 09.10.2017.


MEMBER (J)


MEMBER (T)